

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**IN THE MATTER OF** : Jeppiaar Cements Pvt Ltd

**PETITION NUMBER** : CP/IBC/685/2019

**APPLICATION NUMBER** : a) IA(IBC)/587(CHE)/2024  
b) IA(IBC)/614(CHE)/2024  
c) IA(IBC)/616(CHE)/2024  
d) IA/IBC/2154/2023  
e) IA(IBC)/457(CHE)/2024  
f) IA(IBC)/565(CHE)/2024  
g) IA(IBC)/537(CHE)/2024  
h) IA(IBC)/564(CHE)/2024  
i) IA(IBC)/561(CHE)/2024  
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**ORDER**

Ld. Counsel Mr. Saai Prasanth for the Mr. H. Shadham Ali and Mr. A R Akbar Sherieef. Ld. Counsel Mr. G. Sudhakar for the Suspnsded Directors. Ld. Counsel Mr. Raj Kumar Jhabakh for The Assistant Commissioner of GST & Central Excise.

Ld. Counsel for the Liquidator Ms. Jasleen Singh sought short adjournment.

All the parties are directed to complete the pleadings and serve the copies.

List the applications for hearing on **24.06.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**

phk